

proposal for EC and based on the request of PP, the EAC has deferred the proposal seeking additional information.

- (v) Satdharu Medium Irrigation Project in district Damodar of Madhya Pradesh- EAC has appraised the proposal for EC. EAC in the meeting has sought additional information which is yet to be submitted by the PP for further consideration of the project.

Rejuvenation of Yamuna river

2318. DR. ABHISHEK MANU SINGHVI: Will the Minister of JAL SHAKTI be pleased to state:

- (a) the steps Government has taken to check rising pollution in the Yamuna river;
- (b) the steps taken by Government to check the flow of waste from factories across Delhi in the Yamuna river and reasons as to why those factories have not been shut down; and
- (c) the effective steps being taken by Government for rejuvenation of the said river?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) The cleaning of Rivers is an ongoing process and this Ministry is supplementing the efforts of the States for checking the rising level of pollution of river Yamuna, a tributary of River Ganga, by providing financial assistance to different States of Haryana, Delhi and Uttar Pradesh in phased manner since 1993 under the Yamuna Action Plan (YAP). The total expenditure incurred on conservation of river Yamuna under the YAP Phase - I & II is ₹ 1514.70 crore.

Presently, 25 projects have been sanctioned under Namami Gange costing ₹ 4611 crore in Himachal Pradesh, Haryana, Delhi and Uttar Pradesh to abate pollution load in river Yamuna. With these projects, 1235 MLD STP capacity will be created along with rehabilitation of 602 MLD STP capacity. Out of these 25 projects, two projects have already been completed in Sonapat and Panipat creating STP capacity of total 145 MLD (New 70 MLD and Rehabilitation of 75 MLD).

(b) Delhi is having 28 Approved Industrial Areas (Planned Industrial Areas) and 22 Redevelopment Areas (Redevelopment of Clusters of Industrial Concentration in Non-Conforming Areas). To check flow of the waste water generated from industrial areas 13 Common Effluent Treatment Plants (CETPs) have been provided with a capacity of 46.7MGD (212.3 MLD Capacity). Out of these, 10 CETPs are being operated by the CETP Societies of the Industrial Areas and 3 are being operated by the Delhi State Industrial & Infrastructure Development Corporation (DSIIDC). All the 13 CETPs have installed On Line Monitoring System (OLMS) and the same are connected to the server of Central Pollution Control Board (CPCB) & Delhi Pollution Control Committee (DPCC).

Yamuna Monitoring Committee constituted by Hon'ble NGT is taking action for control of pollution in river Yamuna.

CETP Act, 2000 enacted by the Govt, of Delhi stipulates proper Operation and Maintenance of the CETPs in Delhi and the prescribed Authority under the said Act is Industries Department, Govt, of NCT of Delhi. Besides CETPs, there are about 2000 Effluent Treatment Plants (ETPs) installed by individual units operating in Delhi including Industries, Hotels, Restaurants etc. Following Grossly Polluting Industries (GPI) in Delhi have installed On Line Monitoring System (OLMS):-

- (i) Mother Dairy Fruits & Vegetables Pvt. Ltd. (Unit of Mother Dairy), Patparganj, Delhi-110092
- (ii) Delhi Milk Scheme, West Patel Nagar, Delhi-1 10008
- (iii) Slaughter House, Ghazipur, Delhi-110096

Regular monthly monitoring by DPCC of the Sewage Treatment Plants (STPs) of Delhi Jal Board and 13 Common Effluent Plants (CETPs) in Delhi is stipulated. Apart from this, DPCC is making efforts for compliance with the prescribed standards under the Water Act, 1974 by the polluting industries and takes necessary action against the defaulting industries as per provisions of Water Act, 1974.

(c) In order to rejuvenate the river, Government has initiated measures like afforestation, conservation of water bodies and rain water harvesting besides conservation of ground water in addition to pollution abatement measures as specified in (a) & (b) above.

Government is building a people's movement by involving common citizens, students, institutions, resident's welfare associations, NGOs and other government departments for keeping the river clean and undertaking regular cleaning of ghats in Delhi.

Increasing irrigation area of Rewa, M.P.

†2319. SHRI RAJMANI PATEL: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether it is a fact that an additional fund of rupees four crores has been sanctioned to the contractor, in acceptance of tender in order to increase the irrigated land area by 2000 hectare in Loni dam area of district Rewa, Madhya Pradesh; and

(b) if so, the amount of work of making of main and minor canals completed after conducting a survey by the department and by when this work would be finally completed?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) The Government of Madhya Pradesh has informed that under agreement for the work of Teonthar Flow Scheme, the contractor has been directed to develop an additional command area of 3000 Ha which includes feeding of Loni Dam through main canal of Teonthar Flow Scheme.

As per scope of the agreement, contractor is to be paid at the rate of one percent of contract amount for developing every additional 500 Ha of command area. An amount of ₹ 13.45 crore has been released for developing an additional command area of 3000 Ha.

(b) Works are at land acquisition stage. Target date for completion of works is 30.06.2020.

Amount of water wasted by water purifiers

†2320. SHRIMATI KAHKASHAN PERWEEN: Will the Minister of JAL SHAKTI be pleased to state:

(a) whether Government is aware of the fact that the amount of water wasted in the "Water Purifiers" installed in urban apartments is higher than the water getting purified by it;

†Original notice of the question was received in Hindi.